

providing one direct train between Waltair and Ahmedabad; and

(d) if so, the reasons for not accepting their request so far ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Yes, Sir. There are direct trains from Tamilnadu and Karnataka to Ahmedabad. Two pairs of trains viz. 145/146 Navjivan Express and 903/904 Trivandrum-Ahmedabad Express however serve the southern region of Andhra Pradesh with Ahmedabad.

(c) and (d). Yes, Sir. Introduction of a fullfledged train between these two stations is neither commercially justified nor operationally feasible.

Telugu Ganga Project

2701. SHRI N.V. RATNAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Andhra Pradesh submitted its report in 1983 to the Central Water Commission for clearance of its Telugu Ganga Project;

(b) whether it has also submitted its report in 1984 on the ecological/environmental impact;

(c) whether it is also a fact that the Government of Andhra Pradesh have already spent huge amount on the works connected with the non-forest area;

(d) if so, the reasons for delays; and

(e) whether the Central Water Commission is aware of the drinking water problem to the State of Tamil Nadu connected with this project and grant clearance at an early date ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Yes, Sir.

(c) According to the State Government, a total expenditure of about Rs. 68 crores is anticipated to have been incurred

on the project upto March, 1985 against the estimated cost of Rs. 637 crores. This includes an expenditure of 35 crores reported to have been incurred in the non-forest reach of the canal.

(d) and (e). The project envisages supply of 15 TMC of Krishna Waters for Madras City Water Supply from Srisaikhya Reservoir and irrigation *en route* in Andhra Pradesh. Comments on various aspects of the project have been sent to the State Government by Central Water Commission during 1984. But full clarifications have not yet been received from the State Government for considering the clearance of the project.

Central clearance for Priyadarshini Jural Project of A. P.

2702. SHRI N. V. RATNAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Andhra Pradesh submitted a report on Priyadarshini-Jural Project in 1980 for clearance by Central Water Commission;

(b) whether the Government of Karnataka also agreed for the same and agreement was signed by both the states on 4 August, 1978;

(c) whether it is a fact that the Government of Andhra Pradesh have already spent about Rs. 9.43 crores on the preliminary structures of the project; and

(d) if so, the reasons for delay for clearance even though the clarifications sought by the Central Water Commission has already been submitted by the State ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The Government of Andhra Pradesh submitted in 1980 the Jurala Irrigation Project estimated to cost Rs. 76.40 crores.

(b) Yes, Sir.

(c) According to the Draft VII Five Year Plan Document of Andhra Pradesh, an expenditure of Rs. 15.60 crores is

anticipated to be incurred on the project to end of March, 1985.

(d) Clarifications on the various aspects of the Project as sought by the Central Water Commission in 1980-81 have not yet been furnished by the State authorities.

Financial Grant to Cooperative or Charitable Institutions for Construction of Hospitals in Rural Areas

2704. SHRI VIJAY N. PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Government have any scheme for giving financial grant for construction of hospital in rural areas to be run by cooperative or charitable institutions;

(b) if so, the number of such beneficiaries and their Statewise break up; and

(c) the details of grants given so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c). Information is contained in the attached statement

Statement

Statewise break-up showing the number and total number of grant-in-aid released

S. No.	Name of the Institution	Year	Amount	Purpose.
			Rs.	
ANDHRA PRADESH				
1.	Shri M.V.M. Medical Trust, Tanaku	1975-76	4,56,000/-	Construction
		1976-77	47,330/-	-do-
		1977-78	3,28,617/-	equipments.
		1978-79	3,28,343/-	
2.	Viswa Hindu Parishad Chikitsalaya, Kokkironi, Huzurnagar.	1979-80	46,666/-	Construction
		1979-80	46,666/-	-do-
		Total :	12,52,622/-	
GUJARAT				
1.	Shri Wagad Welfare Society, Bachau, Kutch.	1979-80	2,48,466/-	Construction
		1982-83	2,48,267/-	-do-
2.	Jasalpur Arogya Mandal, Jasalpur.	1975-76	44,300/-	Construction
		1978-79	32,386/-	-do-
		1980-81	7,995/-	Equipment.
3.	Sri Sarvodya Arogya Mandal Distt. Gandhi Nagar.	1983-84	1,68,044/-	Construction
4.	Kaka-Ba and Kala Budh Public Charitable Trust, Ahmedabad.	1982-83	5,00,000/-	Construction
5.	Gyan Mandal Laxmipura Arogya Mandal, Laxmipura.	1984-85	5,00,000/-	Construction
6.	Takhatgarh Arogya Mandal, Distt. Sabarkantha	1984-85	5,00,000/-	Construction
		Total :	22,49,458/-	